

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7128
ANSWERED ON:18.05.2012
ANGANWADI CENTRES
Patle Kamla Devi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the amount of rent fixed for the buildings taken on rent for Anganwadi Centres respectively in urban and rural areas alongwith the date of fixation of such rent;
- (b) whether the amount of rent so fixed is adequate at present;
- (c) if not, whether the Government proposes to increase the said amount;
- (d) if so, the details thereof alongwith the time by which it is likely to be done; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): The rent fixed by Government for Anganwadi Centres (AWCs) is Rs.750/- per month per AWC in Urban Projects and Rs.200/- per month per AWC in Rural and Tribal Projects w.e.f. 1.2.2007. Further, Rent upto Rs.500/- per month per AWC has also been fixed in towns with 50,000 and above population as per Census 2001 even if the ICDS projects under which these AWCs come are rural or tribal projects.

Enhancement of rent of AWCs is one of the components contained in the proposal formulated for Strengthening and Restructuring of the ICDS Scheme.